

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video Conferencing Platform)

ITEM No.17
Contempt No.2/2022 in
CP No.84/BB/2021

IN THE MATTER OF:

Mr. Meer Balleghuddin ... Petitioner
Vs.
M/s. Coren Techno-Mech Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 06.03.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. PRASANTA KUMAR MOHANTY
HON'BLE MEMBER (TECHNICAL)

PRESENT (Through Video Conferencing):

For the Petitioners : Shri S.K. Ravi, Adv.
For the Respondents : Shri Gokul R., Adv. for R1 and R2

ORDER

1. Heard Shri S.K. Ravi, Ld. Counsel for the Petitioner and Shri Gokul R., Ld. Counsel for R1 and R2.
2. List the case on **18.04.2023**.

Sd/-

PRASANTA KUMAR MOHANTY
MEMBER (TECHNICAL)

Krishna

Sd/-

T. KRISHNAVALLI
MEMBER (JUDICIAL)